## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/170/ (IB)/2017

NAME OF THE PETITIONER(S) : SRI MARUTHI ELECTRICAL ENTERPRISES

NAME OF THE RESPONDENT(S) : SAS REALTORS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. VISHNU MOHAN For Respondent L. N. THOUSIF for Petitiones

## **ORDER**

Counsel representing both the parties are present and submitted written submissions. Heard the matter. Order is reserved.

> K Anantha Padmanabha Swamy Member (Judicial)

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